

1	2	3	4
35.	National Capital Territory of Delhi	22	4
36.	Puducherry	27	2
TOTAL		1137	283

Achievements of the Ministry in last two years

1334. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) the details of achievements of the Ministry in the last two years;
- (b) whether presentation before the Prime Minister was made about the Ministry's last two years achievements, if so, the details thereon;
- (c) whether the Ministry has fallen short of its targets and where it has excelled;
- (d) the targets set for the coming three years and road map to achieving the same;
- (e) the details of difficulties brought before the Prime Minister and suggestions made to overcome them; and
- (f) the details of core areas the Ministry is going to focus on in the coming three years?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The details of some significant achievements of the Ministry in the last two years:-

- (i) Under Integrated Child Development Services (ICDS) Scheme, 7072 projects and 1346186 Anganwadi Centres (AWCs) were made operational in 2014-15 and 7073 projects and 1349563 AWCs were made operational in 2015-16. More than 99 per cent ICDS projects and more than 96 per cent Anganwadis have cumulatively become operational as on 31.03.2016. The Rapid Reporting System for ICDS was launched in May, 2016 for Digitization of Anganwadi monthly progress report.
- (ii) Under the Beti Bachao, Beti Padhao (BBBP) programme launched by Hon'ble Prime Minister on 22.01.2015 at Panipat, Haryana to address the declining child sex ratio, a Nation-wide awareness and advocacy campaign and multi-sectoral interventions were launched in select 100 districts. Now the programme is extended to additional 61 districts.

- (iii) The Government launched a Scheme for setting up of One Stop Centres (OSC) to facilitate access to an integrated range of services including medical, legal, and psychological support to women affected by violence. In the first phase 33 OSC sanctioned. In the second phase 150 more approved for sanction.
- (iv) A schematic proposal to enable universalization of a Helpline specifically for women with a common number 181 across the country has been approved. 33 States/UTs extended financial assistance to operationalise Women Helpline.
- (v) Mahila Police Volunteers (MPVs) Scheme launched. Mahila Police Volunteers (MPVs) in States/UTs to be the link between police and community and facilitate women in distress.
- (vi) Appointment of at least 33% women in police work force and in paramilitary forces made compulsory in UTs. Many States have also taken similar initiatives.
- (vii) The foundation stone laid for construction of Shelter Home to accommodate 1000 widows in Vrindavan on 29.03.2016.
- (viii) Women of India—Annual Exhibitions on organic foods, clothing and miscellaneous products were held on 11-19th Sept. 2014 and 13-23 Nov. 2015 at Dilli Haat to give opportunity to rural women artisans to showcase their products.
- (ix) Special Operating Procedures (SOPs) with Railways framed for runaway, abandoned, kidnapped, trafficked children *via* medium of Railways. Child Helpline Centres at 20 major railway Stations for rehabilitation and rescue of such children have been established.
- (x) The Integrated Track Child is a Web based portal for tracking missing and found children. As on 25.07.2016, 10527 Police Stations have uploaded data of missing and recovered children. 4,267 Child Care Institutions have uploaded the data of 2,90,946 children in their care. A nationwide initiative for rescuing and assisting children in distress conditions 'Childline' has been extended to 401 cities.
- (xi) A toll-free adoption helpline No.1800-111-311, has been initiated by CARA for helping domestic prospective adoptive parents. Guidelines for Adoption of Children, 2015 have been framed which have become effective *w.e.f.* 01.08.2015. State Governments directed to bring every child care institution into the scope of registration so that minimum standards of care and protection are provided to children.

(b) A status note on achievements in the last two years has been sent.

(c) As mentioned in the reply to part (a) of the Question schemes meant for children and women have done well and no shortfalls have been noticed. Beti Bachao, Beti Padhao, One Stop Centre, Childline, have been expanded, based on the achievements.

(d) To operationalise 7075 Integrated Child Development Services (ICDS) Scheme projects with 14 lakhs Anganwadi Centres, 183 One Stop Centres, Helplines in all States/UTs, increase the reach and coverage of Childline in synergy with all stakeholders.

(e) Group of Secretaries constituted for education and health—universal access and quality made presentation before Prime Minister. The Group made suggestions for enhancing public expenditure for significant and transformational results.

(f) Nurturing children and empowering women are key focus areas.

Complaints for implementation of Rashtriya Mahila Kosh

1335. SHRI PARIMAL NATHWANI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the details of the loan schemes being run under the Rashtriya Mahila Kosh (RMK) along with the eligibility criteria for availing such loans;

(b) the number of women particularly belonging to Scheduled Castes/Scheduled Tribes and minority communities who availed benefits from the RMK during each of the last three years and the current year, State/UT-wise; and

(c) whether Government has received complaints of charging of exorbitant rate of interest for the loans under the RMK during the said period, if so, the details thereof along with the action taken/being taken by Government on such complaints?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) The details of loan schemes being run under the Rashtriya Mahila Kosh (RMK) along with eligibility criteria for availing such loan are given in the Statement-I (*See below*).

(b) The number of women beneficiaries through these Self-Help Groups covered during the last three years and the current year, State/UT-wise are given in the Statement-II (*See below*).

RMK does not maintain religion and caste profile of beneficiaries. However, the caste profile of women beneficiaries according to a Socio-economic Impact Study conducted by RMK through Indian Society of Agri-business Professions (ISAP) in